

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1723
ANSWERED ON 15/12/2025

SUB QUOTA IN MINORITY SCHEMES

1723. DR. VIKRAMJIT SINGH SAHNEY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) details of the population percentage of 6 minority communities who get benefits of various schemes of Government;
- (b) whether Government is planning to introduce sub-quotas as per Supreme Court Judgement of Indra Sawhney (1992) to ensure inclusivity in scheme benefits;
- (c) details of the beneficiaries of all 6 minority communities who received benefits of various schemes of Government during the last five years, year-wise, community-wise and scheme-wise;
- (d) if so, the details thereof, if not, the reasons therefor;
- (e) whether Government is planning to exempt Minority Institutions from Property Tax; and
- (f) if so, the details thereof, if not the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIU)

(a): As per Census, 2011 the population percentage of six notified minority communities is Muslim – 14.2%, Christian – 2.3%, Sikh – 1.7%, Buddhist – 0.7%, Jain – 0.4%, and Parsi – 0.005% respectively.

(b): No such proposal is under consideration of the Ministry.

(c) and (d): Ministry of Minority Affairs implements various schemes for socio-economic and educational empowerment of the six (6) centrally notified minority communities. The Schemes/programmes implemented by the Ministry are as under:

1. Educational Empowerment Schemes

The Ministry of Minority Affairs has implemented the following three Scholarship schemes for the educational empowerment of the six centrally notified minority communities viz. Buddhist, Christian, Jain, Muslim, Parsi and Sikh:

- i) Pre-Matric Scholarship Scheme;
- ii) Post Matric Scholarship Scheme; and
- iii) Merit-cum-Means based Scholarship Scheme.

The Schemes intend to provide financial assistance to the poor and meritorious students belonging to religious minority communities to enable them to pursue professional and technical courses. The Scholarship schemes, however, have not been approved for implementation beyond 2021-22.

Apart from scholarship schemes, this Ministry implemented PadhoPardesh scheme to award interest subsidy on educational loan to minority students for studying abroad to pursue approved courses of study at Masters, M.Phil. and Ph.D. levels. The scheme has been discontinued from FY 2022-23 as education loan is available at cheaper rates through various other Government interventions.

The Maulana Azad National Fellowship (MANF) scheme intended to provide fellowships in the form of financial assistance to students belonging to the minority communities to pursue degrees in higher education such as M.Phil. and Ph.D. in India. The scheme has been discontinued from 2022-23 due to its apparent overlapping with similar schemes of other Ministries. The fellowship to existing beneficiaries would continue till the completion of their studies as per extant guidelines.

The year-wise, community-wise, scheme-wise number of beneficiaries under these schemes during the last 5 years are at Annexure-I.

2. Employment and Economic Empowerment Schemes

i) The **Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS)** is a flagship Scheme of MoMA which converges five erstwhile schemes, including Seekho aur Kamao (2013-2021), USTTAD & Hamari Dharohar (2016-2019), Nai Manzil (2016-2018) and Nai Roshni (2012-2021). The Central Sector scheme focuses on the socio-economic empowerment of the six notified minority communities through skill development; entrepreneurship and leadership of minority women; and education support for school dropouts.

Since the erstwhile schemes were discontinued for convergence under PM VIKAS, no targets were allocated in the Nai Manzil and USTTAD & Hamari Dharohar schemes in the last five years. Targets were allocated under Nai Roshni and Seekho Aur Kamao in 2020-21 (last target year), as follows:

Scheme / Year	Muslim	Christian	Sikh	Buddhist	Parsi	Jain	Other	Total Trained
Nai Roshni	31102	616	628	517	0	226	1207	34296
Seekho Aur Kamao	18829	339	1742	188	6	545	1023	22672
TOTAL	49931	955	2370	705	6	771	2230	56968

ii) **National Minorities Development and Finance Corporation (NMDFC)** implements its schemes for socio-economic development of “backward sections” among the notified minority communities by providing concessional loan for self-employment income generation ventures across the country. The details of the beneficiaries belonging to notified minority communities who have received benefits under NMDFC scheme, during the last five years, year-wise and community-wise, is as below:

Financial Year	Muslims	Christians	Buddhists	Sikhs	Jain	Parsis
2020-2021	133773	27964	148	61	9	0
2021-2022	127720	21187	334	155	0	0
2022-2023	141544	17072	620	374	48	2
2023-2024	139113	20098	1010	180	62	2
2024-2025	97996	19650	1014	234	55	0

3. Infrastructure Development Scheme

Pradhan Mantri Jan Vikas Karyakram" (PMJVK), a Centrally Sponsored Scheme, is one of the flagship program of the Ministry of Minority Affairs for creation of community infrastructure in the Minority Concentration Areas of the country in the sectors viz. Health, Skill Development, Education, Women Centric Projects, Drinking Water and Supply, Sanitation, Sports, Renewable energy, Tourism, Animal Husbandry and Other Community Infrastructure.

Further, PMJVKs a community infrastructure development scheme and thus the infrastructure developed is for the benefits of the whole population of the respective minority concentration areas.

4. Special Schemes

JiyoParsi: In order to arrest the decline in population and reverse the trend, the Ministry formulated the Jiyo Parsi Scheme in September 2013.

The assistance being provided under the scheme is related to infertility treatment, child health, maternal health, child care and elderly care. The details of financial assistance provided under the scheme during the last 5 years are as under:

Sl. No.	Year	Amount Released (in crores)
1.	2020-21	3
2.	2021-22	4
3.	2022-23	2.47
4.	2023-24	0.89
5.	2024-25	4.98
Total		15.34

(e) and (f): As per Schedule VII of the Constitution of India, the power to levy property tax is delegated to State Governments and Local Bodies. Such information is not maintained centrally.

ANNEXURE-I

Annexure referred to in reply to part (c) of Rajya Sabha Unstarred Question No. 1723 asked by Dr. Vikramjit Singh Sahney regarding “Sub quota in Minority Schemes”

Number of Beneficiaries under Pre-Matric Scholarship Scheme during the last 5 years							
Year	Buddhist	Christian	Jain	Muslim	Sikh	Parsi	Total
2020-21	159266	661410	51748	3913963	453020	557	5239964
2021-22	187002	727011	56691	4231712	507578	795	5710789
Total	842230	3274589	302729	20788802	2309478	4061	27521889

Number of Beneficiaries under Post Matric Scholarship Scheme during the last 5 years							
Year	Buddhist	Christian	Jain	Muslim	Sikh	Parsi	Total
2020-21	3793	86092	13807	500785	58702	137	663316
2021-22	4908	94074	15213	543901	61839	158	720093
Total	22021	447166	75625	2650404	312909	759	3508884

Number of Beneficiaries under Merit-cum-Means Based Scholarship Scheme during the last 5 years							
Year	Buddhist	Christian	Jain	Muslim	Sikh	Parsi	Total
2020-21	234	21486	3270	93080	2296	5	120371
2021-22	267	22955	3269	103072	2230	17	131810
Total	1913	102807	16478	468171	18349	65	607783

Number of Beneficiaries under PadhoPardesh Scheme during the last 5 years							
Year	Buddhist	Christian	Jain	Muslim	Sikh	Parsi	Total
2020-21	55	2163	281	922	232	3	3656
2021-22	47	3020	203	1084	268	0	4622
Total	226	9103	1474	3833	1065	21	15722

Number of Beneficiaries under MANF Scheme during the last 5 years							
Year	Buddhist	Christian	Jain	Muslim	Sikh	Parsi	Total
2020-21	40	79	33	396	59	1	608
2021-22	72	167	61	668	105	1	1074
Total	257	640	193	3149	443	7	4689